

Marathi language is not given its due share in TV programmes; and

(d) if so, the corrective steps being taken?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) to (d). Marathi language programmes telecast from Bombay are relayed by the High Power Transmitter at Panaji, Goa daily (from Monday to Friday) from 5.30 p.m. to 8.30/8.40 p.m. except for 30 minutes (from 7.00 p.m. to 7.30 p.m.) when programmes in Konkani language are telecast from Goa. Besides, regional music programmes in Marathi and award winning Marathi films are telecast in the Regional Language Chunk of National Network, in rotation with other regional languages.

Financial Assistance to KVI Board, Andhra Pradesh

560. SHRI BH. VIJAYA KUMAR RAJU: Will the PRIME MINISTER be pleased to state:

(a) whether financial grant is sanctioned by Khadi and Village Industries Commission to Khadi and Village and Industrial Boards; and

(b) if so, the details of grant sanctioned to Khadi and Village Industries Board Andhra Pradesh during 1990?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) Yes, Sir.

(b) The amount sanctioned and allocated to State Khadi and Village Industries Board, Andhra Pradesh for the year 1990-91 is as under:—

<i>(Rs. in lakhs)</i>			
	<i>Grant</i>	<i>Loan</i>	<i>Total</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>
Khadi	0.33	47.80	48.13
Village Industries	14.29	879.58	893.87
Total:	14.62	927.38	942.00

Training of Police Personnel on Scientific Lines

561. SHRI HAMENDRA SINGH BANERA: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to prepare a model training programme for

training of police personnel and circulate it among the State Governments to ensure investigations on scientific basis and not on the basis of torture and intimidation; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MIN-